

**W.P. (S)**

**Token Number- 2843/2020**

**S.J.**

**Caveat Clear**

**Narayan Pandit**

**Petitioner**

**Versus**

**1. The State of Jharkhand and others**

**Respondents**

C.F.S.

Petition:- Rs. 20/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. Subject may be specific as per nomenclature given on index.
2. Nomenclature mentioned in cause title of synopsis is differ with nomenclature mentioned in cause title of petition.
3. CFS OF Rs. 230/- is wanting.
4. All annexures may be certified to be true copies.
5. Petition may be addressed in proper way.
6. Page no. 26 and 28 are faint. T/c may be given.
7. 2<sup>nd</sup> page of affidavit (page- 21) is faint.
8. Date (17.05.20) mentioned in subpara 12, para 1 and prayer portion does not appear on its Ann-6.
9. Sub para no. of prayer portion may be checked and corrected ( page-18).

.....